

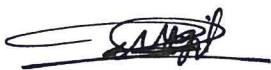
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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.8/BB/ 2017	-	For correction of order	230/ 232	Shilpa Medicare Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	NYCIL KURIAKSE 9886951060	Petitioner	

ORDER

Matter is listed today on the memo filed by the Counsel for Petitioner. He requested the Tribunal to address a letter to the Inspector General of Registration & Commissioner of Stamps for levying stamp duty on the Amalgamation order passed by this Tribunal. Therefore, Registry is directed to address a letter to the Inspector General of Registration & Commissioner of Stamps to levy stamp duty on the Amalgamation order passed by this Tribunal.


Member (T)


Member (J)